

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/659/2021**

This the 15th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Imran Mansoor Shah, age 35 years, S/o Mohd Mansoor Shah, R/o Badasgam, Tehsil Dooru, District Anantnag.

.....Applicants

(Advocate:- Mr. Achal Sharma)

**Versus**

1. UT of J&K through Principal Secretary to Government, Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Director, Health Services, jammu-180001.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

The instant O.A. has been filed by the applicant seeking direction upon the respondents to consider his representation dated 14.01.2021 for his transfer/adjustment in his home district in light of ill health of his parents and non-availability of the post of Medical Officer at NTPHC Kahara.

2. We have heard Mr. Achal Sharma, learned counsel for the applicant and Mr. Sudesh Magotra, learned D.A.G. for the respondents and perused the records.
4. In view of the limited prayer made by the applicant, we dispose of the O.A. with direction to the respondents to take a decision on the representation dated 14.01.2021 (Annexure No. A-VI to the O.A. ) preferred by the applicant by passing a reasoned and

speaking order and communicate the decision so taken to the applicant within a period of two weeks from the date of receipt of certified copy of this order.

5. It is made clear that we have not entered into the merits of the case.
6. There shall be no order as to cost.



**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**